

**Annexure-1**

Name of the corporate debtor: **BLAZE PROMOTERS PRIVATE LIMITED** Date of commencement of liquidation: **03.02.2026** List of stakeholders as on: **03.04.2026**

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Kotak Mahindra Prime Limited	U67200MH1996P LC097730	10.03.2026	424540869.97	424540869.97	Financial Debt	424540869.97	No	First pari passu charge on all the piece and parcel of Non-agriculture, Non-encumbered, Non-litigated plot of land for project Universal Business Park admeasuring 2.1625 Acre at village Badshahpur, Distt, Gurugram	Personal guarantee of directors for term loan facilities.	100%	-	-	-	-	